BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 149/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

Name of the Company:

Bank of Baroda

V/s.

Varia Engineering Work Pvt. Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankruptcy

Code

<u>ORDER</u>

Learned Advocate Ms. Saloni Kapadia with Learned Advocate Mr. Abhishek Mukherjee i/b Learned Advocate Mr. Sahil Shah present for Financial Creditor/Petitioner. Learned FCA Mr. Hiten Parikh present for Respondent.

Objections filed by Respondent.

Heard arguments of Learned Counsel for petitioner and Learned FCA for Respondent.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 29th day of November, 2017.